

**GOVERNMENT OF INDIA
MINISTRY OF COMMUNICATIONS
DEPARTMENT OF TELECOMMUNICATIONS**

**RAJYA SABHA
STARRED QUESTION NO.62
TO BE ANSWERED ON 8TH FEBRUARY, 2019**

ALLOCATION OF MICROWAVE ACCESS SPECTRUM

*62. SHRI RAVI PRAKASH VERMA:

Will the Minister of COMMUNICATIONS be pleased to state:

- (a) whether serious irregularities in allocation of Microwave Access spectrum in 2015 have been reported by CAG recently;
- (b) if so, the details thereof;
- (c) whether Government has initiated inquiry into the alleged irregularities to fix responsibility;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor?

ANSWER

**THE MINISTER OF STATE (IC) OF THE MINISTRY OF COMMUNICATIONS &
MINISTER OF STATE IN THE MINISTRY OF RAILWAYS
(SHRI MANOJ SINHA)**

- (a) to (e) A statement is laid on the Table of the House.

Contd.....2/-

STATEMENT TO BE LAID ON THE TABLE OF RAJYA SABHA IN RESPECT OF PARTS (a) TO (e) OF RAJYA SABHA STARRED QUESTION NO. *62 FOR 8TH FEBRUARY, 2019 ON “ALLOCATION OF MICROWAVE ACCESS SPECTRUM”.

(a) to (b) There are no irregularities in allocation of Microwave Access spectrum. However, Comptroller and Auditor General (CAG) have observed the following:

“Thus, Audit is of the view that allotment of MWA carriers to TSPs should be made equitably and through market related process.”

So far, Microwave backhaul carriers have been allotted only through administrative process.

(c) to (e) Not applicable in view of (a) to (b) above.

Note: MWA stands for Microwave Access and TSPs stands for Telecom Service Providers.
